

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

Customs Appeal No. 40852 of 2014

(Arising out of Order-in-Original No.23491/2014 dated 31.12.2013 passed by Commissioner of Customs, Chennai)

Commissioner of Customs (Exports)

Custom House,
No. 60, Rajaji Salai
Chennai – 600 001.

Appellant

Vs.

M/s. Tarajyot Polymers,

37/12-1, Archana Complex, 4th Cross,
Lalbagh Road,
Bangalore-560 027.

Respondent

APPEARANCE :

Shri Anoop Singh Authorized Representative for the Revenue
Shri B.N. Gururaj, Advocate for the Appellant

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

Date of Hearing : 28.11.2024

Date of Decision: 28.11.2024

ORDER

The appeal is dismissed. For order, see order of date in Customs Appeal
No.40836/2014.

(M. AJIT KUMAR)

Member (Technical)

(P.DINESHA)

Member (Judicial)

Rex